## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

## ORDER

Consequent upon the sudden demise of Prem Singh, Peon, E.C. 10511 S/o Lt. Sh. Binder Singh expired on 29.11.2021, his name is hereby struck off from the pay scroll of this office with effect from 30.11.2021 (Forenoon) as per rule 5(2) of CCS (Pension) Rules, 1972.

(GIRISH KATHPALIA) 24.12.21

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),

No. 76863 - 76885 PF/Admn-III/2021

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi

2. Personal office, Ld. Principal District & Sessions Judge (South-East District), Saket Courts, New Delhi.

3. The Accounts Officer/DDO, (South-East District), Saket Courts, New Delhi. (Copy of Death Certificate is annexed herewith)

4. The Pay & Accounts Officer, PAO, (South-East District), Saket Courts, New Delhi (through concerned A/c Branch).

5. The Administrative Officer (Judl.), Vigilance Branch, Central/(South-East District), Saket Courts, New Delhi.

6. The Dealing Officials, Establishment Seat, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi

7. The Administrative Officer/Branch Incharge, Administration Branch, (South-East District), Saket Courts, New Delhi.

8. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi

9. The Dealing Officials, Leave seat, Central & (South-East District), Saket Courts, New Delhi.

10. The Dealing Official, Pension Cell, (South-East District), Saket Courts, New Delhi.

11. The Dealing Official, ACR Cell, THC, Delhi

12. Website Committee, English/Hindi, Tis Hazari Court Delhi.

13. The Dealing Official Layers, Tis Hazari Courts, Delhi

14. Sh. Sushil Kumar, on behalf of the deceased official i.e. Prem Singh, Peon, E.C. 10511 S/o Lt. Sh. Binder Singh, R/o H. No. 54, Sector-5, R. K. Puram, New Delhi-110022

Balbis Sing (BALBIR SÍNGH SHALAR)

Administrative Officer (Judl.) Administration Branch-III

Principal District & Sessions Judge (HQs.), Delhi